

Subsidised Fertilisers

1909. SHRI CHANDRESH PATEL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether mixed fertilizer plants in Gujarat and in other parts of the country are using subsidised fertilisers such as urea, DAP and MOP etc.;

(b) if so, the details thereof;

(c) whether the Government intend to curb the practice of the mixed fertilisers;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) the details of the items of such subsidised fertilisers used at present and the subsidy given thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A. K. PATEL) : (a) to (f) Information is being collected and will be laid on the Table of the House.

[Translation]

Fencing Work

1910. SHRI SUSHIL CHANDRA VARMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total length of boundary between Pakistan and Jammu and Kashmir and the length of boundary fenced and yet to be fenced with barbed wire;

(b) whether the construction of the barbed fence has reduced the number of infiltration in Jammu and Kashmir border;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) whether any other economical option is available to check the infiltration?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (e) The length of the boundary with Pakistan in Jammu & Kashmir is about 1000 Kms. Fencing along the Line of Control is not feasible owing to the rugged nature of the terrain, gaps in it due to rivers, nullahs, and streams and inability to keep such an obstacle system under continuous observation and domination by fire. Therefore, fencing/flood lighting of only 180Kms/195.8 Kms of the Jammu International Border was planned. Work on it began in July, 1995 but due to heavy and persistent firing by Pakistani troops, the work had to be stopped. Thereafter, preparations were made to restart the work but due to Parliamentary and Assembly elections in Jammu & Kashmir, it was not taken up.

Resuming the work of fencing in this sector is under active consideration of the Government. There is no alternative to some kind of an obstruction system on this sector to check infiltration. Though permanent fencing has not been put up so far, there are temporary fencing strands and flood lighting at sensitive pockets of Jammu border which have proved extremely effective in checking infiltration/trans-border crimes on Jammu border.

[English]

Reorganisation of National SC and ST Finance Corporation of India

1911. SHRI A.C. JOS : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have any plan to reorganise the National Scheduled Castes and Scheduled Tribes Finance Corporation of India for giving more autonomous status to the corporation;

(b) if so, the details thereof; and

(c) the present composition of the corporation?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) No, Sir.

(b) Does not arise.

(c) Besides CMD, there are official and non-official directors.

Terrorist Activities

1912. SHRI CHAMAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No 3508 dated August 13, 1997 and state:

(a) whether the information has since been collected;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of officials who have been arrested during 1997 and 1998 on the said charge?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) No, Sir.

(c) The State Government of Jammu and Kashmir has been reminded to send the requisite information expeditiously.

(d) The information is being collected and will be laid on the Table of the House.